

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

25. C.P.(IB)-934(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - Bell Finvest(India) Limited.
V/s
Naveen Luthra

Section: - 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Vinit J Mehta appeared for the Petitioner through VC. Adv. Mitali Bhatt a/w
Adv. Ayush Rajani appeared for the Respondent through VC. Due to paucity of
time, the matter could not be heard. List this matter on **29.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)